

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-525/PB/2022

IN THE MATTER OF:

Chiraj Jain & Ors.

Vs.

Imperia Structure Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 09.05.2023

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Piyush Singh, Adv Akshay Srivastava,
Adv Riddhi Jain, Adv Rishabh Gorilla

For the Respondent :

ORDER

Since there is internet network failure, the e-course system could not be accessed today. As a result, the matter is adjourned to **26.05.2023**.

Sd/-

(Court Officer)